

# TUMUS ELECTRIC CORPORATION LIMITED

Registered Office: Ground Floor, Bagri Niwas, 53/55 Nath Madhav Path, Kalbadevi Mumbai 400002  
Tel. No. 022-22722451; Email id: compliance.tumus@gmail.com

**OPEN OFFER FOR ACQUISITION OF 3,34,172 EQUITY SHARES FROM SHAREHOLDERS OF TUMUS ELECTRIC CORPORATION LIMITED (THE "TARGET COMPANY") BY REDRIBBON MODULEX BUILDINGS LIMITED ("ACQUIRER") ALONGWITH MODULEX MODULAR BUILDINGS PLC ("PAC1") AND MODULEX MODULAR BUILDINGS PRIVATE LIMITED ("PAC2") BEING THE PERSON ACTING IN CONCERN WITH THE ACQUIRER (COLLECTIVELY THE "PACS") (THE "OFFER"/ "OPEN OFFER")**

This Post Offer Advertisement ("Post- Offer Advertisement") is being issued by Pantomath Capital Advisors Private Limited ("Manager to the Offer"), on behalf of Redribbon Modulx Buildings Limited ("Acquirer") alongwith Modulx Modular Buildings PLC ("PAC1") and Modulx Modular Buildings Private Limited ("PAC2") in connection with the offer made by the Acquirer alongwith the PACs, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on October 05, 2017 in the Financial Express, Jansatta, and Navshakti newspapers.

- Name of the Target Company : **Tumus Electric Corporation Limited**
- Name of the Acquirer(s) and PAC : **Redribbon Modulx Buildings Limited ("Acquirer")  
Modulx Modular Buildings PLC ("PAC1")  
Modulx Modular Buildings Private Limited ("PAC2")**
- Name of the Manager to the Offer : **Pantomath Capital Advisors Private Limited**
- Name of the Registrar to the Offer: : **Purva Sharegistry (India) Private Limited**
- Offer Details :
  - Date of Opening of the Offer : Friday January 19, 2018
  - Date of Closure of the Offer : Friday February 02, 2018
- Date of Payment of Consideration : Friday February 09, 2018
- Details of Acquisition

Sl.No.	Particulars	Proposed in the Offer Document		Actuals	
7.1	Offer Price	INR 32 per share		INR 32 per share	
7.2	Aggregate number of shares tendered	3,34,172		1750	
7.3	Aggregate number of shares accepted	3,34,172		1550	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	1,06,93,504		49,600	
7.5	Shareholding of the Acquirer before Agreements/ Public Announcement				
	- Number	NIL		NIL	
	- % Of Fully Diluted Equity Shares Capital	NIL		NIL	
7.6	Shares Acquired by way of Agreements				
	- Number	8,85,340*		8,85,340*	
	- % of Fully Diluted Equity Share Capital	68.88%		68.88%	
7.7	Shares Acquired by way of Open Offer				
	- Number	3,34,172		1,550	
	- % of Fully Diluted Equity Share Capital	26.00%		0.12%	
7.8	Shares acquired after Detailed Public Statement				
	- Number of shares acquired	NIL		NIL	
	- Price of the shares acquired	NIL		NIL	
	- % of the shares acquired	NIL		NIL	
7.9	Post offer share holding of Acquirer				
	- Number	12,19,512		8,86,890	
	- % of Fully Diluted Equity Share Capital	94.88%		69.00%	
7.10	Pre & Post offer shareholding of the Public Number	Pre Offer	Post Offer	Pre Offer	Post Offer
	% of Fully Diluted Equity Share Capital	3,99,935	65,763	3,99,935	3,98,385
		31.12%	5.12%	31.12%	31.00%

\*Pursuant to Share Purchase Agreement (SPA) on September 27, 2017 to acquire entire shareholding of 68.88% in 3 tranches from the seller, payment of the consideration has been made in different time frames as mutually agreed between the parties. However, the legal and beneficial ownership of entire shareholding shall be transferred to Acquirer upon the closing date of all 3 tranches respectively on the terms and conditions more particularly set out in the SPA dated September 27, 2017.

8. The Acquirer along with its Directors and PACs severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.

9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE and the registered office of the Target Company

## Manager to the Offer



**PANTOMATH CAPITAL ADVISORS PRIVATE LIMITED**  
406-408, Keshava Premises, Behind Family Court,  
Bandra Kurla Complex, Bandra East, Mumbai – 400 051  
Tel. No.: 022-61946720; Fax No.: 91-22 2659 8690  
Email: unmesh.zagade@pantomathgroup.com  
Contact Person: Unmesh Zagade  
SEBI Registration Number: INM000012110

## Registrar to the Offer



**PURVA SHAREGISTRY (INDIA) PRIVATE LIMITED**  
9 Shiv Shakti Ind Estt., J. R. Boricha Marg,  
Lower Parel -East, Mumbai 400 011  
Tel. No.: 2301 2518 / 2301 6761  
Email: busicomp@gmail.com  
Contact Person: Ms. Deepali Dhuri  
SEBI Registration Number: INR000001112

Place: Mumbai

Date: February 12, 2018

For and On behalf of  
**Redribbon Modulx Buildings Limited**  
Sd/-  
Name: Suchit Punnose  
Designation: Authorised Signatory

For and On behalf of  
**Modulx Modular Buildings PLC**  
Sd/-  
Name: Suchit Punnose  
Designation: Authorised Signatory

For and On Behalf of  
**Modulx Modular Buildings Private Limited**  
Sd/-  
Name: Aditya Kanoria  
Designation: Authorised Signatory

Sunjeet Comm.